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22.11.23

File No. L-16021/05/2017-GP-II (E: 37982)

Government of India

Ministry of Petroleum and Natural Gas

Shastri Bhawan, New Delhi

Dated: 13th November, 2023

To,

The Registrar General,
All High Courts (as per list)

Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB).

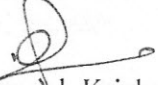
Sir/Madam,

I am directed to say that one post of Member (Legal) has fell vacant on 26.09.2023 in PNGRB and it has been decided to fill the vacancy by inviting applications for the post through open advertisement in leading newspapers. Accordingly, advertisement has been published on 10th November, 2023 in leading newspapers. Copy of advertisement along with details of the vacancy is enclosed at Annexure.

2. In this regard, it is requested that the vacancy may kindly be given wide publicity through the website and Notice-Boards of the High Court.

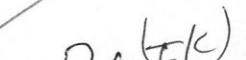
Encl: as above.

Yours faithfully,


(Ramesh Krishna)

Under Secretary to the Govt. of India
Tel. No. 2338-5339

Admin-A


R-G (E)
20/11/23

1. The Registrar,
High Court Of Andhra Pradesh
Nelapadu, Amaravati. Pin 522202
2. The Registrar,
Allahabad High Court
Nyay Marg, Allahabad,
Uttar Pradesh-211017
3. The Registrar,
Bombay High Court,
Fort, Mumbai -32.
4. The Registrar,
Calcutta High Court,
3, Esplanade Row West,
Kolkata – 700 001.
5. The Registrar,
High Court of Chhattisgarh,
Bodri, Raipur Road, Bilaspur,
Chhattisgarh- 495220
6. The Registrar,
Delhi High Court,
Sher Shah Road,
New Delhi – 110053.
7. The Registrar,
High Court of Gujarat,
Sola, Ahmedabad, Gujarat
Pin Code: 380 060
8. The Registrar,
The Gauhati High Court
Mahatma Gandhi Road
Guwahati - 781001
Assam, India
9. The Registrar,
High Court Of Himachal Pradesh
Ravenswood, Shimla - 171 001
10. The Registrar,
Jammu & Kashmir and Ladakh High Court
Jammu & Kashmir State
Judicial Academy,
Janipur, Jammu – 180005.

11. The Registrar,
Jharkhand High Court,
Doranda,
Ranchi-834 033
12. The Registrar,
High Court of Karnataka, Dharwad,
Dharwad-580 011.
13. The Registrar,
High Court of Kerala
Ernakulam- 682031
14. The Registrar,
Madras High Court
Thiru. C. Kumarappan
Registrar General
Madras High Court,
Chennai-600104
15. The Registrar,
High Court of Madhya Pradesh,
Jabalpur, India – 482001
16. The Registrar,
High Court of Meghalaya
Shillong - 793001
Meghalaya
17. The Registrar,
High Court of Manipur
High Court Complex, Mantripukhri, Imphal, Manipur 795002
18. The Registrar,
Orissa High Court
Chandini Chowk,
Cuttack, Odisha 753002
19. The Registrar,
Patna High Court
State Bank, L.N. Mithra Institute, Bailey Rd, Patna, Bihar 800001
20. The Registrar,
Punjab and Haryana High Court
Sector-1, Chandigarh.

21. The Registrar,
Rajasthan High Court
Bhagwan Das Rd, C Scheme, Ashok Nagar, Jaipur, Rajasthan 302005
22. The Registrar,
High Court Of Sikkim
Gangtok, East Sikkim
Pin: 737101
23. The Registrar,
High Court of Uttarakhand,
Nainital,
Uttarakhand 263002.
24. The Registrar,
High Court of Tripura,
Capital Complex, Agartala
Tripura-799 010
25. The Registrar,
High Court of Telangana,
Madina, Charminar
Hyderabad - 500 066.

Government of India

Ministry of Petroleum & Natural Gas (MoPNG)

Shastri Bhawan, New Delhi

Applications are invited in the prescribed format for filling up the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB), New Delhi.

1. The application form for the above post and the detailed information regarding eligibility and the terms and conditions of service is available on below mentioned website of the Ministry and PNGRB.

MoPNG - <https://mopng.gov.in> (under Events & Advt.)

PNGRB - <http://www.pngrb.gov.in>

2. The duly filled in application form along with the desired documents should reach the office of the Joint Secretary (GP Division), MoPNG, Shastri Bhawan, New Delhi-110001 within 30 days from the date of advertisement in National Daily paper.

CBC 33112/12/0010/2324

Government of India

Ministry of Petroleum & Natural Gas (MoPNG)

Shastri Bhawan, New Delhi

Applications are invited in the prescribed format for filling up the post of Member in Petroleum and Natural Gas Regulatory Board (PNGRB), New Delhi.

1. The application form for the above post and the detailed information regarding eligibility and the terms and conditions of service is available on below mentioned website of the Ministry and PNGRB.

MoPNG - <https://mopng.gov.in> (under Events & Advt.)

PNGRB - <http://www.pngrb.gov.in>

2. The last date for submission of application form for the post of Member, PNGRB has been extended for 15 days (i.e. upto 17.11.2023) against the advertisement dated 27.09.2023.

CBC 33112/12/0007/2324

MINISTRY OF PETROLEUM & NATURAL GAS
GOVERNMENT OF INDIA
SHASHTRI BHAWAN, NEW DELHI - 110001

APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND
NATURAL GAS REGULATORY BOARD.

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board.

2. The qualification, term of office, condition of the service including salaries and allowances payable to and the other terms and conditions of service of Member (Legal), Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at <https://mopng.gov.in>

3. Bio-data of those who fulfil the qualifications and not more than 60 years of age as on 26.09.2023, be sent in the format given below:

i.	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on 26.09.2023	
vi.	Address for Communication	
vii.	Telephone No. - Landline (with STD code) & Mobile	
viii.	E-mail Address	
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
xi.	Educational Qualifications	
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job	

4. Last date for receiving applications is 30 days from date of advertisement in the leading newspapers.

5. The applications in the prescribed pro forma may be forwarded along with following documents (whichever is applicable):-

- i. Special Achievements/Field of Specialization.
- ii. Vigilance Status (VS/IC/PC).
- iii. A statement showing major/minor penalties imposed during the last ten years.

- iv. APAR dossiers containing APARs for the last ten years. In case of photocopies of APAR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.
6. Application received after the closing date or without the APARs dossier (or attested photocopies of APARs) or otherwise found incomplete or not in the prescribed pro forma are liable to be rejected. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.
7. For candidates serving in Government/ Public Sector, the applications shall be duly forwarded by the competent authority.
8. While forwarding the applications, it may be verified and a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.
9. The Search Committee reserves the right to consider persons other than those nominated or who have applied.
10. Address for sending applications:

Joint Secretary (GP),
Ministry of Petroleum & Natural Gas,
Shastri Bhawan,
New Delhi- 110001.